

NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH: GUWAHATI

C.P. No.15 (1)/GB/2018

Under Section 14(1) of the Companies Act, 2013.

In the matter of:

Sividha Consultants Ltd.

... Petitioner

Order delivered on: 04th May, 2018

Coram:

Hon'ble Mr. Justice P. K. Saikia, Member(J)

For the petitioner

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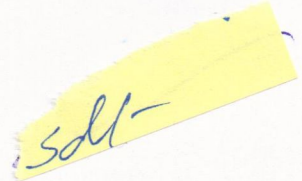
None

ORDER

Per Hon'ble Mr. Justice P. K. Saikia, Member (J):

None appeared for and on behalf of the petitioner.

2. Registry is directed to list the matter on 08th My,2018.



Member (Judicial)
National Company Law Tribunal
Guwahati Bench: Guwahati.

Dated, Guwahati the 04th May, 2018

Deka/02405-2018

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